

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 212
277/252/ND/2020

IN THE MATTER OF:

M/s. Third Eye Harkhabar Pvt. Ltd.

...APPELLANT

Vs.

ROC

...RESPONDENT

Section

Under Section 252

**Order delivered on 20.11.2020
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Appellant

**:Dr. Maurya Vijay Chandra,
Advocate**

For the ROC

:Ms. Mitika, AROC

For the Income Tax Department

ORDER

Heard the submissions made by the counsel for the appellant. AROC is present and submitted that they have filed their reply in the matter. Order in this matter is reserved.

-Sd-

**(V.K. Subburaj)
Member (T)**

-Sd-

**(P.S.N. Prasad)
Member (J)**